

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF DEVSHAKTI FREE ELECTRIC PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	Devshakti Free Electric Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	30/12/2015
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, NCT of Delhi & Haryana
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74999DL2015PTC289055
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	House No. 63, First Floor, H-3 Block, Vikaspuri, New Delhi - 110018
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	11.03.2024
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Name: Shailesh Dayal Address: 2/6-A, LGF, Jungpura A, New Delhi- 110014 Email: shaileshdayal@gmail.com Phone No.: 9811255855 Registration No.: IBBI/IPA-002/IP-N00834/2019-20/12630
8.	LAST DATE FOR SUBMISSION OF CLAIMS	10.04.2024

Notice is hereby given that Devshakti Free Electric Private Limited has commenced voluntary liquidation on 10.04.2024

The stakeholders of Devshakti Free Electric Private Limited are hereby called upon to submit a proof of their claims, on or before 10.04.2024 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.


Shailesh Dayal
Liquidator

15.03.2024 at New Delhi

